

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

26. C.P. (IB)/418(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - Mr Ankit Kumar Bagdi Personal Guarantor of  
Decofurn Multiprojects Private Limited  
IN THE MATTER OF  
Bank of Maharashtra  
V/s  
Mr Ankit Kumar Bagdi Personal Guarantor of  
Decofurn Multiprojects Private Limited**

**Section: - 60(5), Rule 11 of NCLT, 2016 Section 95(1)**

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**ORDER**

Adv Henna Jain i/b Adv Raina Birla appeared for the Petitioner / Financial Creditor through VC. Adv. Aashray Chaudhary i/b Adv. Jatin Kumar appeared for the Respondent/ Personal Guarantor through VC. Due to paucity of time, the matter could not be heard. List this matter on **30.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**